

**IN THE INCOME TAX APPELLATE TRIBUNAL  
VISAKHAPATNAM BENCH, VISAKHAPATNAM**

**BEFORE SHRI V. DURGA RAO, HON'BLE JUDICIAL MEMBER &  
SHRI D.S. SUNDER SINGH, HON'BLE ACCOUNTANT MEMBER**

**ITA No. 36/VIZ/2019  
(Asst. Year : 2011-12)**

Sri Nalamvari Choultry, vs. ITO, Ward-2,  
D.No. 7-30-1, Rajahmundry.  
T. Nagar, Main Road,  
Rajamahendravaram.

PAN No. AADTS 0913 M (Appellant) (Respondent)

Assessee by : None.  
Department By : Smt. Suman Malik – Sr. DR

Date of hearing : 21/03/2019.  
Date of pronouncement : 22/03/2019.

**ORDER**

**PER V. DURGA RAO, JUDICIAL MEMBER**

This is an appeal filed by the assessee against the order of Id.CIT (A), Rajamahendravaram, dated 18/10/2018 for the A.Y. 2011-12.

**2.** By filing application, assessee seeks withdrawal of the appeal. To this, Id. Departmental Representative has not raised any objection. In view of the request made by the assessee, this appeal is dismissed as withdrawn.

**3.** In the result, appeal of the assessee is dismissed as withdrawn.

Order Pronounced in open Court on this 22<sup>nd</sup> day of March, 2019.

Sd/-  
**(D.S. SUNDER SINGH)**  
**Accountant Member**

sd/-  
**(V. DURGA RAO)**  
**Judicial Member**

**Dated : 22<sup>nd</sup> March, 2019.**

**vr/-**

*Copy to:*

1. *The Assessee-Sri Nalamvari Choultry, D.No. 7-30-1, T. Nagar, Main Road, Rajamahendravaram.*
2. *The Revenue - ITO, Ward-2, Rajahmundry.*
3. *The Pr.CIT, Hyderabad*
4. *The CIT(A), Rajamahendravaram.*
5. *The D.R., Visakhapatnam.*
6. *Guard file.*

By order

(VUKKEM RAMBABU)  
Sr.PS, ITAT, Vizag.